

04
14/2/24

HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

No. ~~117~~ /DHC/Gaz. II-A/G-10/2024

Date: 12/02/2024

To

✓ The Principal District & Sessions Judge,
West District,
Tis Hazari Courts,
Delhi.

Sub:- Regarding completion of Ph.D and to prefix 'Dr' to name of - Ms. Aneeza Bishnoi, MM, West District.

Sir,

I am directed to refer to the two letters both dated 20.01.2024 of Ms. Aneeza Bishnoi, Metropolitan Magistrate, received vide your office Endst. Nos. 205/Corr./Gaz./PDJWest/2024 dated 23.01.2024 and Endst. No. 192/Corr./Gaz./PDJWest/2024 dated 22.01.2024 on the above subject, and to convey that her intimation regarding completion of Doctor of Philosophy (Ph.D) in Law from Delhi University, Delhi, has been taken on record. The necessary entry to this effect may please be made in her service book/records, after completion of requisite formalities.

The officer may also be informed that this Court has no objection to her prefixing the title 'Dr' to her name on the basis of acquisition of Ph.D Degree by her.

Yours sincerely,

M 

(Mukesh Gupta)

Deputy Registrar (Gaz. IIA)
for Registrar General

Endst. No. _____/DHC/Gaz. IIA/G-10/2024 Date:

Copy to:

1. All the Principal District & Sessions Judges.
2. The Principal Secretary, LJ & LA, Govt. of NCT of Delhi.
3. AOJ (Gaz. II-B), Delhi High Court for information.

PD 205 (2)
12/02/2024
M

DC/Judge/ks

Sd/-

(Deepak Kumar)

Admn. Officer (Judicial) (Gaz. II-A)

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MOST IMMEDIATE / OUT AT ONCE

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 5288-5385 /Corr./Gaz./PDJ West/2024 Dated, Delhi the 14/02/24

Copy forwarded to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. Ms. Aneeza Bishnoi, MM (Mahila Court)-05, West District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judicial)/Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
7. The PRO, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS.
9. For uploading on centralized Website through LAYERS.

Hemani 14/2/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

West

284B